

**GOVERNMENT OF INDIA  
MINISTRY OF POWER**

**LOK SABHA  
UNSTARRED QUESTION NO.4037  
TO BE ANSWERED ON 10.08.2017**

**IMPACT OF DEMONETISATION ON TRANSMISSION PROJECTS**

**4037. SHRI K. ASHOK KUMAR:**

**Will the Minister of POWER  
be pleased to state:**

- (a) whether performance reports from various transmission projects show that numerous construction sites were facing constraints due to demonetisation?
- (b) if so, the details thereof?
- (c) whether according to report by Central Electricity Authority (CEA) the site activities were greatly hampered due to non-availability of higher denomination notes i.e. Rs. 500 and Rs. 1,000 since November 9, 2016 and if so, the details thereof; and
- (d) whether progress at projects that involved construction of nearly 2,000 circuit km of transmission lines, polling stations, sub-stations and switching stations was hit, if so, the details thereof?

**A N S W E R**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,  
COAL, NEW & RENEWABLE ENERGY AND MINES**

**( SHRI PIYUSH GOYAL )**

(a) to (d): The transmission utilities such as Haryana Vidyut Prasaran Nigam Limited (HVPNL), Gujarat Energy Transmission Company Limited (GETCO) and Kalpataru Power Transmission Limited and Power Grid Corporation of India Limited (PGCIL) informed that there was no effect of demonetisation on their projects. However, only 4 transmission utilities i.e Sterlite Grid Ltd, Adani Transmission Ltd, Essel Infraprojects Ltd., APTRANSCO informed that progress of their projects got slightly affected due to demonetisation but execution of transmission lines work continued during the period.

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